- (b) whether these cases reflect the unfair labour practice by the Management of Central Coalfields Limited; and
- (c) if so, what are the details thereof and the Government's reaction thereto?

THE MINISTER OF ENERGY AND THE MINISTER OF STEEL AND MINES (SHRI VASANT SATHE): The areawise break up of prosecution cases pending against the Central Coalfield Ltd., in different courts till 1st March, 1987, is as under:

1. 1	Bokaro and Ka	rgali	Area	•	7 7
2.	Argada Area		•		. 5
3. 3	Rajrappa Area			•	••
4.	Harkakana Are	a ·	•, •	•	21
5. 3	Hazaribagh Are	a		•	4
6.	Dhori Area	•			25
7.	Dakra Area	. •	•		17.
8.	Kathara Area		•		2
9. F	Cuju Area .				10
	Total .				91

(b) and (c) An analysis of the prosecution cases shows that a large number of them relate to alleged technical violations of laws, like non-submission of statistical returns in time. Other prosecutions relate to alleged violations of the provisions contained in the Contract Labour (Regulation and Abolition) Act Payment of Act, Workmen's Compensation Act and Mines Act for accident occurring in mines or for alleged non-observance of safety regulations as statutorily required. All of them do not necessarily indicate unfair labour practices. The Government is however keen that the Government Coal Companies Act as 'model' employees and do not commit any infringement of any law.

Loyabad colliery of BCCL

- 1424 SHRI SAMAR MUKHERJEE: Will the Minister of ENERGY be pleased to state:
- (a) whether it is a fact that in the Central Consultative Committee of the BCCL 406 RS-3.

- it was decided on 10th May, 1986 that the Construction workers would be paid at the prescribed rates at the counter supervised by the officers of the company;
- (b) what are the names of the Colliery where this system has started working in the last nine months;
- (c) whether it is also a fact that in Loyabad Colliery of BCCL this rule could not be followed even for the contractual workers working underground despite the fact that it was pointed out by the Central Labour Department of Dhanbad; and
- (d) if so, what are the details thereof and what action Government propose to take in the matter?

THE MINISTER OF ENERGY AND THE MINISTER OF STEEL AND MINES (SHRI VASANT SATHE): (a) Yes, Sir. It was also simultaneously decided that after some time the position will be reviewed by the company and suitable measures "taken.

- (b) The system has been already introduced in Bhalgora 5 and 7 pits of Pootkee-Balihari, Mine No. 3 of Moonidih and Nichitpur collieries of the BCCL.
- (c) and (d) It is a fact that during the course of routine inspection of the Loyabad colliery in April, 1985, the Labour Enforcement Officer, (C) had pointed out that the contractual workers of the collieries should be paid from the colliery counter under direct supervision of the colliery officials. It has, however, not been possible to introduce this system in Loyabad colliery as yet. Payment to contractual workers is however, supervised and ensured by the colliery management then the BCCL is being directed to implement the decision within the shortest possible time.

Implementation of tribunal awards by the BCCL

- 1425. SHRI SAMAR MUKHERJEE: Will the Minister of ENERGY be pleased to state:
- (a) the details regarding the Tribunal awards not implemented by the BCCL till

1st April 1987 giving the position of each case and the reason for non-implementation of the awards.

- (b) whether it is a fact that in many cases neither appeal has been filed, nor it was implemented; and
- (c) whether there is any norm or time limit given to the public sector companies in this matter; if so, what are the details thereof?

THE MINISTER OF ENERGY AND THE MINISTER OF STEEL AND MINES (SHRI VASANT SATHE). (a) and (b) There are 44 Tribunal awards which have not been implemented by the BCCL as on 1st April 1987. Thirty four of these are pending before Courts where BCCL have filed writ petitions challenging them. In 6 cases, BCCL have sought Govt.'s

permission to challenge them by filing writ petitions. These cases are being examined at the Government level for which consultation with the Ministries of Law and Labour is necessary. The remaining 4 cases, in which awards have been received recently, are under examination in the BCCI. Details of each of these categories of cases are furnished in Statements I, II and III respectively which are annexed (See below).

(c) Under the Industrial Disputes Act, industrial awards are to be normally implemented within a period of 30 days. All efforts are made by the public sector coal companies to implement industrial awards as promptly as possible unless there is some good reason to challenge them by filing writ petitions.

Statement-I

Details of 34 away of Industrial Tribunals against which writ Petitions heve been filed:

Sr. No.	Ref. No	o. of 2	A war	d .	•		Relating to
1	2/80 .		•	•	,	•	Shri Ramswarcop Paswan & 9 others of North Tisra Colliery
2	3/80	. •			•		Shri Autul Mahato and others of Jeenagora Colliery.
3	51/78	:	•	•	٠.		Shri Jainath Bhar & 9 others of Kusunda Colliery.
4	70/97	٠.			•	٠.,	Shri Nirmal Kumar Bose of Kooridin Collliery.
5	102/79					•	Sobrati Bhuni & 4 other stackers of Bhowra(S) Colliery.
6	67/79 `					•	Shri Kashi Nath Jain and 35 others of Godher Colliety.
7	2/81 .	•	•				Shri Suresh Mahato of Bhowrah(S) Colliery.
8	11/80	•	•	•	.•		Shri Gajaddin Kewat and others of East Bhaggatdih Colliery.
9	Arbitratio Dhanbad	n A	ward	of D	, CL	C.	Shri Karu Pd. Auto mech. of C.A.V. Godher
10		\mathbf{r}	o.	•			Shri Hassain Ansari mech. of C.A.V Gcdher.
11	32/80		٠.				Shri Gopal Rajwar of Amlabad Colliery.
12	1/78 .			•			Shri S.M.: Mukerjee of S. Jharia Colliery.
13	34/79	•		•			Shri Chota Mia of ena Colliery.

70

Sr.). 	Ref.	. No. o	f Awa	rd		Relating to
14	30/80	•	•	•			Workmen of D & F Rooways of Coal Board.
15	8/81 .	•	:		•		Shri Santokh Singh and others of Bhagabandh Area.
16	11/80			•		٠.	Shri Dhuneshwar Singh of Jogidih Colliery.
17	13/82						Diplat Singh of Bararee Ceke Plant.
18	62/81	•	•	•			Shri Bharik Singh of Dobari Colliery.
19	48/82						53 Sweepers of Bhuli township.
20	21/81	•	•	•	•	•	26 register keepers, 10 Engine Khalasi, 3 fan khalasi of Bhowra(S) Colliery.
21	15/81	•			•		Smt. Bishuni Dhobin of Govindpur Colliery.
22	32/82		•		•		Shri Shanker Singh of Katras Area.
23	30/81	:	•		•		Shri Bhoj Singh of Kessuragarh Colly.
24	57/82		• .	٠.	•		Shri S.K. Chakraberty of Barora Colliery.
25	23/85	•					Shri N.K. Chouhan of Dhansar Sales Centre.
26	89/84	•	•	•			Shri R.K. Prasad of Katras Area.
27	43/84		. •		•		Shri Brijmohan Sharma and others of Bhowra Coke* Plant.
28	43/84		•	•	•	•	Shri Hirro Mahato & 3 others of Bhowra Coke Plant.
29	44/85	•	•	•	. •	•	Late Sahadeo Saw of Bhowra(N) Colliery.
30	79/84		١.		•		Shri Mishri Bhuiya of East Katras Colliery.
31	15/84		•	•			Shri Kesho Prasad & Suresh Prasad of Lodna Area.
32	74/84			•	• .	•	Shri B.N. Jha of Govindpur Area.
33	45/84		•	•	÷		Shri Hazarat Main of Industry Colly.
34	128/85	•	•	•	•		Shri Gopal Bouri & 63 others of Basuriya Colliery.

Statement-II

Details of 6 Awards of Industrial Tribunals against which BCCL has sought permission of Govt. for filin write petitions.

Sr.	· ·		Re	f. No	of A	ward Relating to
1.	15/86	• ,				. Shri Shyam Singh of Lodna Colly.
2	53/82		• .			Shri Prayag Mahato of Kessuragarh Contery.
3	90/82		,	:		. Shri Abdul Rajak & 4 Others of Nudkhurkee Colliery.
4	54/81	•	•	•	٠.	. Shri Chandan Manjhi & 27 others of Kendwadih Colliery.
5	82/83		•		•	. Shi J.N.P. Sinha of Project Div. BCCL.
6	56/83				. •	. Shri Chanchal Kr. Banerjee & 4 others of Hqrs.

8.83

13.70

24.43

11.03

Written Answers

13 Victor Transport

Amurjit Singh and Brothers .

Statement

Sr. No.	Ref. No.	and the second s	Relating to		Position	
1	71/85	Bhuneshwar l Coke Works.	Bhuiya & 19 others		The Co. h to challen award and to seek permission	ge the I propose Govt':
2	204/86	Shri Upendra	Singh of Koyla Bl		Do	
3	34/84	Shri Badal C Colliery	hand Sarkar of Kh	as Khsunda	Under exa	ımination
4	119/86	. Shri Kedar Colliery.	Nath Kaliar of Sin	nlabahal	Do.	
	a i ile anlliamie, a€					
erea (tof the	d in the collieries of s of Eastern Coalfle o) what is the amounted during the last the	eld Limited; nt paid to each	THE MINES (S	INISTER SISTER (SHRI VAS	OF STEE ANT SA	L ANI THE): (
area (t	s of Eastern Coalfle b) what is the amounted during the last the	eld Limited; nt paid to each	THE MINES (S	NISTER (SHRI VAS	OF STEE ANT SA Ition is as	L ANI THE): (follows:-
(lof the wise	s of Eastern Coalfice b) what is the amounteem during the last the Name of top	eld Limited; nt paid to each	THE MINES (S	NISTER (SHRI VAS	OF STEE ANT SA	L ANI THE): (follows:-
(tof the vise	s of Eastern Coalfice b) what is the amounteem during the last the Name of top	eld Limited; nt paid to each	THE MINES (S	NISTER (SHRI VAS ne informa Amount	OF STEE ANT SA tion is as paid in La	L AN THE): (follows:-
(tof the vise)	s of Eastern Coalfie b) what is the amounteem during the last the Name of top Contractors	eld Limited; nt paid to each	THE MINES (S	NISTER C SHRI VAS ne informa Amount 1984-85	OF STEE ANT SA tion is as paid in La 1985-86	L AN THE): (follows:- akhs
(lof the vise)	Name of top Contractors K.S. Atwal & Co.	eld Limited; nt paid to each	THE MINES (S	VISTER CONTROL VAS Amount 1984-85	OF STEE ANT SA ation is as paid in La 1985-86 187.45 177.60	L AN: THE): (follows:- akhs 1986-87
(topf the street of the street	s of Eastern Coalfle b) what is the amounteem during the last the Name of top Contractors K.S. Atwal & Co. Mercantial Constn.	eld Limited; nt paid to each	THE MINES (S	Amount 1984-85 90.66	OF STEE ANT SA ation is as paid in La 1985-86 187.45 177.60	L AN THE): (follows:- akhs 1986-87 318.5
(tof the first t	Name of top Contractors K.S. Atwal & Co. Mercantial Constr. Arvind Constr. Co.	eld Limited; nt paid to each nree years, year	THE MINES (S	Amount 1984-85 90.66 118.96 250.11	DF STEE ANT SA ation is as paid in La 1985-86 187-45 177-60 277-60	EL AN THE): (follows:- akhs 1986-87 318.5 149.4 2214.73
(tof the first transfer of transfer of transfer of transfer of tra	Name of top Contractors K.S. Atwal & Co. Mercantial Constn. Arvind Constr. Co. Ravi Udyog	eld Limited; nt paid to each nree years, year	THE MINES (S	Amount 1984-85 90.66 118.96 250.11 395.15 114.04	DF STEE ANT SA ation is as paid in La 1985-86 187.45 177.60 277.60 470.49 257.45	EL AN THE): follows:- akhs 1986-87 318.5 149.4 2214.73 735.8 266.8
(left the vise) of the vise of	Name of top Contractors K.S. Atwal & Co. Mercantial Constn. Arvind Constr. Co. Ravi Udyog Guru Mehar Constr.	eld Limited; nt paid to each nree years, year	THE MINES (S	Amount 1984-85 90.66 118.96 250.11 395.15	DF STEE ANT SA ation is as paid in La 1985-86 187.45 177.60 277.60 470.49 257.45	EL AN THE): follows:- akhs 1986-87 318 - 5 149 - 4 2214 - 73 735 - 8 266 - 8
(tof the first transfer of transfe	Name of top Contractors K.S. Atwal & Co. Mercantial Constr. Arvind Constr. Co. Ravi Udyog Guru Mehar Constr. Eastern Mineral Tradi	eld Limited; nt paid to each nree years, year	THE MINES (S	Amount 1984-85 90.66 118.96 250.11 395.15 114.04 53.00	DF STEE ANT SA ation is as paid in L 1985-86 187.45 177.60 277.60 470.49 257.45	EL AN THE): (follows:- akhs 1986-87 318 - 5 149 - 4 2214 - 73 735 - 83 266 - 8 22 - 4 281 - 2
(tof the first t	Name of top Contractors K.S. Atwal & Co. Mercantial Constn. Arvind Constr. Co. Ravi Udyog Guru Mehar Constr. Eastern Mineral Tradit Khalsa Brothers	eld Limited; nt paid to each nree years, year	THE MINES (S	Amount 1984-85 90.66 118.96 250.11 395.15 114.04 53.00	DF STEE ANT SA ation is as paid in La 1985-86 187.45 177.60 277.60 470.49 257.45 104.12 195.16	EL AN THE): follows:- khs 1986-87 318.5 149.4 2214.73 735.8 266.8 22.4 281.2
(tof the vise) (to the vise) (Name of top Contractors K.S. Atwal & Co. Mercantial Constr. Arvind Constr. Co. Ravi Udyog Guru Mehar Constr. Eastern Mineral Tradit Khalsa Brothers. Jagdish Singh	eld Limited; nt paid to each nree years, year	THE MINES (S	Amount 1984-85 90.66 118.96 250.11 395.15 114.04 53.00	DF STEE ANT SA ation is as paid in La 1985-86 187.45 177.60 277.60 470.49 257.45 104.12 195.16 9.15	EL AN THE): (1 follows:- akhs 1986-87 318 . 5 149 . 4 2214 . 73 735 . 83 266 . 8 22 . 4 281 . 2 9 . 2 16 . 2
(tof the vise) (tof t	s of Eastern Coalfie b) what is the amounted during the last the Name of top Contractors K.S. Atwal & Co. Mercantial Constn. Arvind Constr. Co. Ravi Udyog Guru Mehar Constr. Eastern Mineral Tradit Khalsa Brothers Jagdish Singh Maghu Nhak	Eld Limited; Int paid to each ree years, year Ing Agency	THE MINES (S	Amount 1984-85 90.66 118.96 250.11 395.15 114.04 53.00 118.29	DF STEE ANT SA ation is as paid in La 1985-86 187-45 177-60 277-60 470-49 257-45 104-12 195-16 9-15 9-63 7-83	EL AN THE): follows: